Sl.No.	Name of wholesale regulated markets
16.	Pethappampatti
17.	Sathyamangalam
18.	Thirukavilur
19.	Tiruppur
20.	Udumalpet
21.	Ulumdurpet
22.	Vellakoil
23.	Virudhachalam

Raising the procurement cap on red gram at MSP

- 1157. DR. BANDA PRAKASH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether Government plans to raise the procurement cap on red gram at MSP in Telangana;
- (b) whether Government also has plans to issue/issued necessary orders for the procurement of red gram from Telangana under the Price Stabilisation Fund scheme;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) Government undertakes procurement operation of red gram of Fair Average Quality (FAQ) at Minimum Support Price (MSP) under Price Support System (PSS) in consultation with the concerned State Government as and when market price of these produce fall below the MSP as per the prescribed guidelines.

(b) to (d) Procurement under Price Stabilisation Fund is guided by the requirement in the buffer and need assessment based on availability of stock with Government including under PSS and the need assessment with respect to requirement of buffer stock for price stabilization.